NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/13	CA 01/16 in TP 51/16	Hearing	397-398	C. Vasanth Kumar & 2 Ors. Vs Balakrishna Livestock Breeders P. Ltd. & 12 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER
REPRESENTATION TO WHOM

1, JYOTHI
LOGI. Sagar Asocraes
166 H.

2. Rahul M
For Kuman & Kuman Advocates
1+03.

R-6 to R-11 are called, absent. Set ex-parte. Counsel for petitioner is present. Counsel for R-1 to R-5 and R-13 is present. CA 1/16 is pending.

List it on 07.06.2017.

MEMBER (J)

MEMBER (T)